

Dated, the **18<sup>th</sup> June, 2021**

**RFP No. 01/2021-22 FOR CONDUCTING GAP ANALYSIS IN STATE FOOD TESTING LABORATORIES IN INDIA: CORRIGENDUM**

Further to this office Tender Enquiry No. 01/2021-22 dated 04<sup>th</sup> June 2021 and Pre-Bid conference held on 11<sup>th</sup> June 2021.

2. The following amendment are made in the ibid tender:

- (a) Last Date and Time for Receipt of Tenders: **09<sup>th</sup> July, 2021 at 1500hrs**
- (b) Date and Time of Opening of Technical Bids: **09<sup>th</sup> July 2021 at 1600hrs**

(c) **Part I- BID OVERVIEW:**

**1.4 SCOPE OF WORK**

**GAP ANALYSIS FOR STRENGTHENING AND UPGRADATION OF SFTLS**

**A. NAME OF THE STATE** :

**B. NAME OF THE FOOD COMMISSIONER** :

**C. STATE FOOD LAB DETAILS**

i. **Name & Address of the lab** :

a. **Name of the Contact person** :

b. **Contact Number** :

c. **Email ID** :

ii. **NABL Accreditation Status** :

a. **If Yes, Scope of accreditation** :

b. **If No, status of Application** :

iii. **Total available area (Sq. ft)**

a. **Total covered Area(Sq. ft)**

S. No.	Name of Section	AC Systems	Fume hood
1	<b>Microbiology Section (Sq. ft)</b>		
2	<b>Chemical Section (Sq. ft)</b>	General Gravimetric	
3		Nutritional Analysis	
4	<b>Instrumentation Section (Sq. ft)</b>	Heavy metals	
5		Pesticides	
6		Other instruments	

b. **Water Testing Facility available** : Y/N

c. **Whether microbiology section is unidirectional** : Y/N

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iv. **General Infrastructure:**

- a. The electrical infrastructure including UPS back up power supply
- b. Water supply (general and laboratory grade etc.)
- c. Lab exhaust and drainage system,
- d. Sample storage capacity etc.
- e. Waste disposal system

Note: If any of the above is not available, reason thereof and constrains faced

**D. MANPOWER DETAILS**

i. **Manpower Positioned**

S. No.	Name of the Position	Sanctioned	Filled	Vacant
<b>A</b>	<b>Technical</b>			
<b>B</b>	<b>Others</b>			

ii. **Qualification and Experience**(for Technical position only including contractual Staff also, if any)

S. No.	Name	Designation	Qualification	Experience	Skill
<b>Permanent positions</b>					
<b>Contractual Staff</b>					

- iii. **Availability of Food Analyst:** If yes, Details;
- iv. **Availability of Microbiologist:** If yes, Details;
- v. **Action taken/plan for filling vacant technical position** (either on regular or contractual basis, please indicate)

**E. SAMPLE ANALYSIS DETAILS**

i. **Total no. of Sample analyzed in Last 3 Years**

Samples Analyzed	2018-19	2019-20	2020-21
Compliance			
Non-Compliance			
Total			

*In case no sample has been analysed, the reason thereof and where the samples are being sent for testing including payment made per sample, if any*

**F. INFRASTRUCTURE AVAILABLE**

i. **Equipments available in Laboratory**

S. No.	Name of Equipment	Year/Make/Model	Functional/ Non-functional	CAMC/ Warranty	Remark, if any

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<b>Mention the action taken for each non-functional instrument for making them operational. Intermediate check of the equipment and trend plot for the response of the detector are required</b>					

**ii. Testing facility available in lab**

Quality Parameters			
S. No.	Test Parameter	Facility Available (Yes/No)	NABL Status
1	Nutritional Analysis (Fat, Protein, CHO, Energy, Crude fibre, Total Ash, Dietary Fiber etc.)		
2	Trace & Major Elements (Fe, Ca, P, Cu, Zn etc.)		
3	Sugar Profiling (Glc, Frc, Suc, Mal, Lac)		
4	Vitamins and Antioxidants		
5	Fatty acids profile (Saturated/Unsat/Trans)		
6	Fortificants		
7	Additives		
8	Other Test Parameters		

Safety Parameters			
S. No.	Test Parameter	Facility Available (Yes/No)	NABL Status
1	Heavy metals (Pb, Cd, As, Se, Hg, etc.)		
2	Pesticides / Pesticides Residue (200+)		
3	Antibiotics / Antibiotic Residues (Prohibited & restricted)		
4	Pathogens & other Micro-organism		
5	Aflatoxins & NOTS		
6	Adulterants		
7	Contaminants		
8	Other Test Parameter		

**iii. Certified Reference materials (CRMs) available in lab: Enclose separate sheet, if required;**

S. no.	Name of CRM	Make	Expiry

**Availability of rate contract for CRMs and consumables:**

**Traceable as per ISO 17034:**

**Intermediate Check & Consumption record of CRMs:**

*4 months in 1876*

iv. **Availability of Chemicals & Consumables in lab:** Enclose separate sheet, if required;

S. no.	Name of Chemical/Consumable	Pack size/ Capacity	Quantity	Expiry Date/ Calibration Status
<b>Availability of rate contract for CRMs and consumables:</b>				

v. **Proficiency testing participation in last three years:** Enclose separate sheet, if required

vi. **Records of IQC and ILC testing:**

vii. **LIMS & other IT Infrastructure:**

a. Number of desktops in working condition

b. Internet connectivity

c. Whether the InFoLNET has been implemented; if yes: date; If not, constrains faced

d. LIMS or any other Lab Information Management System Available(Y/N)

viii. **Delegation of financial powers to Lab In-charge/Lab Head:** Provision of imprest amount etc. for day-to-day expenditures

ix. **Any other information**

**G. To be filled by firm/agency/company/institute/organization conducting Gap Analysis**

S. No.	observations			
A	<b>Summary:</b>			
B	<b>Findings</b>	<b>Recommendations</b>	<b>Estimated Financial Requirement (Rs. In Crore)</b>	
1			<b>One time</b>	<b>Recurring</b>
2				
3				

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## 1.5 TIMELINE OF STUDY, SCHEDULE AND PAYMENT TERMS

S.No	Stages	Tentative month of study	Payment Schedule (on completion of stage concerned)
1	Submission of Draft Report	120 days	50% of the total cost
2	Submission of Final Report	30 days	Remaining 25%
3	Acceptance and Release of Final Report	15 days	Remaining 25%

Note: Request for payment of advance may be considered, on merit, subject to extant rules.

### (d) PART II: INSTRUCTIONS TO BIDDERS

#### 2.12 ELIGIBILITY CONDITIONS:

- Should have experience of setting up at least one NABL food testing lab preferably in Govt. Sector.

#### 2.17 CONSORTIUM : Consortium is allowed

### (e) PART-III - GENERAL CLAUSES

#### 3.6 OPTION CLAUSE

To take care of any change in the requirement during the period starting from issue of RFP till placement of the contract, Buyer reserves the right to 25% increase or decrease in the total no. of labs without any change in the terms & conditions and prices quoted by the Seller. While awarding the contract, the quantity ordered can be increased or decreased by the Buyer within this tolerance limit.

  
(Umesh Kumar Jain)  
Joint Director(QA)

Form IX: FINANCIAL BID

[As per instruction]

**Tender No.**

**TITLE: Conducting Gap Analysis in Food Testing Laboratories with an objective to "Strengthen Food testing Laboratories in India" as per the Scope of Work given in para 2.16 of the RFP.**

**Name and Address of the Vendor:**

**Cost Quoted:**

Description	QTY
Conducting Gap Analysis in Food Testing Laboratories across India	74 Laboratories

**Note 1:** Prices/Rates are to be punched on .xls file provided in CPP Portal

**Note 2:** Cost should not include any applicable levies, taxes and duties. L-1 will be determined on the basis of technical score and financial score as per para 2.16

**Note 3:** Taxes/Duties, etc., if any, will be as per rates applicable from time to time and will be paid extra.

**Note 4:**

1. FSSAI reserves the right to accept any bid under this tender in full or in part, or to reject any bid or all bids without assigning any reason at any point of time.
2. The selected agencies /firm have to enter into an agreement with FSSAI incorporating deliverable, service level, payment terms, etc.

**Note 5 :** In case of any decrease/increase in no. of Labs, the payment will be made on pro rata basis

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